

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

No.HC.XI-04/2017/**111**/RC. Dated, Guwahati, the 1<sup>st</sup> November, 2017.

**LIST OF HOLIDAYS DURING THE YEAR 2018 IN RESPECT OF THE  
SUB-ORDINATE CIVIL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2018 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Holidays</i>	-	<i>1<sup>st</sup> to 10<sup>th</sup> January</i>	-	<i>Monday to Wednesday</i>	-	<i>10 days</i>
<i>Missionary Day</i>	-	<i>11<sup>th</sup> January</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26<sup>th</sup> January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>State Day</i>	-	<i>20<sup>th</sup> February</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>2<sup>nd</sup> March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>29<sup>th</sup> &amp; 30<sup>th</sup> March</i>	-	<i>Thursday &amp; Friday</i>	-	<i>2 days</i>
<i>Easter Monday</i>	-	<i>2<sup>nd</sup> April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>19<sup>th</sup> &amp; 20<sup>th</sup> April</i>	-	<i>Thursday &amp; Friday</i>	-	<i>2 days</i>
<i>Buddha Purnima</i>	-	<i>30<sup>th</sup> April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>YMA Day</i>	-	<i>15<sup>th</sup> June</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-Ul-Fitre</i>	-	<i>16<sup>th</sup> June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Remna Ni</i>	-	<i>30<sup>th</sup> June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<b><u>SUMMER VACATION</u></b>	-	<i>2<sup>nd</sup> July to 6<sup>th</sup> July</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>Independence Day</i>	-	<i>15<sup>th</sup> August</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha (Bakri-Id)</i>	-	<i>22<sup>nd</sup> August</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2<sup>nd</sup> October</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<b><u>PUJA VACATION</u></b>	-	<i>15<sup>th</sup> October to 19<sup>th</sup> October</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>Diwali</i>	-	<i>7<sup>th</sup> November</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<b><u>WINTER VACATION (Including Christmas)</u></b>	-	<i>17<sup>th</sup> December to 27<sup>th</sup> December</i>	-	<i>Monday to Thursday</i>	-	<i>11 days</i>
<i>New Year's Eve</i>	-	<i>31<sup>st</sup> December</i>	-	<i>Monday</i>	-	<i>1 day</i>

**N.B. :-**

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

1.11.17

**REGISTRAR (JUDICIAL)**

1.11.17

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

**NOTIFICATION**

No.HC.XI-04/2017/112/RC. Dated, Guwahati, the 1<sup>st</sup> November, 2017

**LIST OF HOLIDAYS DURING THE YEAR 2018 IN RESPECT OF THE  
SUB-ORDINATE CRIMINAL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2018 in all the Criminal Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Holidays</i>	-	<i>1<sup>st</sup> &amp; 2<sup>nd</sup> January</i>	-	<i>Monday &amp; Tuesday</i>	-	<i>2 days</i>
<i>Republic Day</i>	-	<i>26<sup>th</sup> January</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>State Day</i>	-	<i>20<sup>th</sup> February</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>2<sup>nd</sup> March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>30<sup>th</sup> March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Easter Monday</i>	-	<i>2<sup>nd</sup> April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>30<sup>th</sup> April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>YMA Day</i>	-	<i>15<sup>th</sup> June</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Id-Ul-Fitre</i>	-	<i>16<sup>th</sup> June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Remna Ni</i>	-	<i>30<sup>th</sup> June</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15<sup>th</sup> August</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2<sup>nd</sup> October</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<b><u>PUJA VACATION</u></b> <b><u>(Including Dusshera)</u></b>	-	<i>17<sup>th</sup> October to 19<sup>th</sup> October</i>	-	<i>Wednesday to Friday</i>	-	<i>3 days</i>
<b><u>WINTER VACATION</u></b> <b><u>(Including Christmas)</u></b>	-	<i>24<sup>th</sup> December to 26<sup>th</sup> December</i>	-	<i>Monday to Wednesday</i>	-	<i>3 days</i>

**N.B. :-**

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.

- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2018 IN RESPECT OF THE  
SUB-ORDINATE COURTS OF MIZORAM**

<b>Holiday</b>	<b>Date</b>	<b>Mizo Month</b>	<b>Day of the week</b>
Mahavir Jayanti	29 <sup>th</sup> March	Vau Thla	Thursday
Guru Rabindra Nath's Birthday	9 <sup>th</sup> May	Tomir Thla	Wednesday
Janmastami	3 <sup>rd</sup> September	Mimkut Thla	Monday
Muharram	21 <sup>st</sup> September	Mimkut Thla	Friday
Bhai Duj	9 <sup>th</sup> November	Sahmulphah Thla	Friday
Prophet Muhammad's Birthday (Id-E-Milad)	21 <sup>st</sup> November	Sahmulphah Thla	Wednesday
Guru Nanak's Birthday	23 <sup>rd</sup> November	Sahmulphah Thla	Friday

By Order etc.

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**REGISTRAR (JUDICIAL)**

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